

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

**CP No. 73/2018  
OA No.1272/2017**

New Delhi this the 29<sup>th</sup> day of March, 2019

**Hon'ble Ms. Nita Chowdhury, Member (A)  
Hon'ble Mr. S.N. Terdal, Member (J)**

Kapil Kumar, S/o Sh. Layak Ram,  
R/o Village – Daupur,  
Post – Dankaur,  
Distt. GB Nagar, UP-203201

- Petitioner

(By Advocate: Mr. Ajesh Luthra)

VERSUS

1. Shri Ajay Mittal, Secretary,  
Union of India,  
Department of Personnel & Training,  
Ministry of Personnel,  
Public Grievances & Pension,  
North Block, New Delhi
  2. Sh. Ashim Khurana,  
Chairman (Head Quarter)  
Staff Selection Commission,  
Block No.12, CGO Complex Lodhi Road,  
Near Jawahar Lal Nehru Stadium,  
New Delhi-110 003
  3. Sh. Jaiprakash Garg,  
Regional Director (CR)  
Staff Selection Commission,  
21-23, Lowther Road, Allahabad 211 002
  4. Sh. A. Fani Rao,  
The Comptroller and Auditor General of India,  
Pocket 9, Dean Dayal Upadhyaya Marg,  
New Delhi-110024
- Respondents

(By Advocates: Mr. C. Bheemanna for respondents 1,2 and 3 and Mr. Gauranth Kanth for respondent no.4.)

**O R D E R (Oral)**

**Ms. Nita Chowdhury:**

This CP has been filed against non-compliance of the order passed by this Tribunal. Today, counsel for the respondents has provided a copy of the order passed in this matter by them and they have informed that after receipt of the orders from the concerned FSL Lab, they have now issued the final orders as regards the applicant of the OA. The learned counsel for the applicant agrees with the contention.

2. With the above information, it becomes clear that order of this Tribunal has been fully complied with. Hence, the notices are discharged and CP is closed. No costs.

**(S.N. Terdal)**  
**Member (J)**

**(Nita Chowdhury)**  
**Member (A)**

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